

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :04-09-2024

**Date : 04.09.2024**

S.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
83/2024	04.09.2024	WP (C) - 18872/2024	M. R. BARIK	C.O.		Order Dtd. 2024-08-21	
85/2024	04.09.2024	ABLAPL-9297/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-09-02	BAIL-1
86/2024	04.09.2024	ABLAPL-9267/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-09-02	BAIL-1
87/2024	04.09.2024	ABLAPL-9376/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-09-02	BAIL-1
88/2024	04.09.2024	ABLAPL-9333/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-09-02	
90/2024	04.09.2024	ABLAPL-9344/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
91/2024	04.09.2024	ABLAPL-9287/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
92/2024	04.09.2024	ABLAPL-9288/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
93/2024	04.09.2024	ABLAPL-9296/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
94/2024	04.09.2024	ABLAPL-9363/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
95/2024	04.09.2024	ABLAPL-9298/2024	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
96/2024	04.09.2024	ABLAPL-9368/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
97/2024	04.09.2024	ABLAPL-9332/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
99/2024	04.09.2024	CRLA-643/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	CRIMINAL APPEAL
00/2024	04.09.2024	CRLA-	TUKUNA KUMAR	C.O.	COURT	Order Dtd. 2024-09-02	CRIMINAL

		587/2024	MISHRA		NO. 2 OLD		APPEAL
01/2024	04.09.2024	JCRLA- 91/2022	J. KAMILA	C.O.	COURT NO. 5	Order Dtd. 2024-12-10	CRIMINAL APPEAL
02/2024	04.09.2024	ABLAPL- 7017/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	
03/2024	04.09.2024	ABLAPL- 9339/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
05/2024	04.09.2024	ABLAPL- 9334/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
08/2024	04.09.2024	WP (C) - 17789/2024	BISWANATH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
09/2024	04.09.2024	WP (C) - 17783/2024	BISWANATH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
10/2024	04.09.2024	CRLMC- 2930/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	
11/2024	04.09.2024	CRLMC- 2930/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	
12/2024	04.09.2024	WP (C) - 20662/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	
13/2024	04.09.2024	WP (C) - 20594/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
14/2024	04.09.2024	WP (C) - 20012/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
15/2024	04.09.2024	WP (C) - 21402/2024	S.K.LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-08-31	
16/2024	04.09.2024	FAO- 338/2020	P.C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-30	MISC. APPEAL SEC.
17/2024	04.09.2024	WP (C) - 21354/2024	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-31	
18/2024	04.09.2024	WP (C) - 21294/2024	M.R.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-31	
19/2024	04.09.2024	MACA- 121/2021	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	MISC. APPEAL SEC.
20/2024	04.09.2024	MACA- 121/2021	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	MISC. APPEAL SEC.

21/2024	04.09.2024	WP (C) - 21266/2024	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
22/2024	04.09.2024	WP (C) - 21108/2024	M.BASU	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
23/2024	04.09.2024	MACA- 936/2019	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	MISC. APPEAL SEC.
24/2024	04.09.2024	WP (C) - 20615/2024	P.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
25/2024	04.09.2024	WPC (OAC) - 1429/2018	B.K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	OA Branch
26/2024	04.09.2024	WP (C) - 20677/2024	S.MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
27/2024	04.09.2024	WPC (OAC) - 2960/2018	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	OA Branch
28/2024	04.09.2024	CMP- 809/2024	G.JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
29/2024	04.09.2024	ABLAPL- 9417/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
30/2024	04.09.2024	WPC (OAC) - 1602/2018	S.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	OA Branch
31/2024	04.09.2024	CMP- 814/2024	ANUPAM DASH	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
32/2024	04.09.2024	WPC (OAC) - 991/2018	N. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	OA Branch
33/2024	04.09.2024	WP (C) - 20511/2024	C.R.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-08-31	
34/2024	04.09.2024	ABLAPL- 9322/2024	PK BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	BAIL-1
35/2024	04.09.2024	WP (C) - 20853/2024	M.D.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
36/2024	04.09.2024	ABLAPL- 9452/2024	K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	BAIL-1
37/2024	04.09.2024	WP (C) - 20727/2024	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
38/2024	04.09.2024	ABLAPL- 9383/2024	G. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	BAIL-2

39/2024	04.09.2024	WP (C) - 20290/2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
40/2024	04.09.2024	WP (C) - 20668/2024	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
41/2024	04.09.2024	ABLAPL- 9362/2024	K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
42/2024	04.09.2024	ABLAPL- 9449/2024	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
43/2024	04.09.2024	WP (C) - 20659/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
44/2024	04.09.2024	WP (C) - 21426/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-11	
45/2024	04.09.2024	ABLAPL- 9450/2024	MK MALICK	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
46/2024	04.09.2024	WP (C) - 21491/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-11	
47/2024	04.09.2024	WP (C) - 20626/2024	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
48/2024	04.09.2024	ABLAPL- 9383/2024	A. PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	BAIL-2
49/2024	04.09.2024	BLAPL- 8181/2024	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
50/2024	04.09.2024	WP (C) - 20569/2024	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
51/2024	04.09.2024	ABLAPL- 9384/2024	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	BAIL-1
52/2024	04.09.2024	ABLAPL- 9354/2024	MK MALICK	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	BAIL-1
53/2024	04.09.2024	WP (C) - 20576/2024	B.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
54/2024	04.09.2024	WP (C) - 20053/2024	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
55/2024	04.09.2024	ABLAPL- 9378/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
56/2024	04.09.2024	ABLAPL- 9336/2024	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
57/2024	04.09.2024	WP (C) - 17886/2024	J.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
58/2024	04.09.2024	ABLAPL- 9358/2024	D. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	BAIL-1
59/2024	04.09.2024	WP (C) - 20513/2024	P.L. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
60/2024	04.09.2024	BLAPL- 6535/2024	J.KAMILA	C.O.	COURT NO.	Order Dtd. 2024-09-02	

					23		
61/2024	04.09.2024	ABLAPL-9458/2024	D. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
62/2024	04.09.2024	ABLAPL-9439/2024	KP MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
63/2024	04.09.2024	WP (C) - 18185/2024	U. CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
64/2024	04.09.2024	ABLAPL-9367/2024	D. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	BAIL-2
65/2024	04.09.2024	ABLAPL-9448/2024	P DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
66/2024	04.09.2024	ABLAPL-7478/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	
67/2024	04.09.2024	WP (C) - 21577/2024	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
68/2024	04.09.2024	ABLAPL-9461/2024	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
69/2024	04.09.2024	ABLAPL-9304/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
70/2024	04.09.2024	WP (C) - 11388/2018	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	WRIT BRANCH-4
71/2024	04.09.2024	BLAPL-8201/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
72/2024	04.09.2024	WP (C) - 18819/2024	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
73/2024	04.09.2024	ABLAPL-9321/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
74/2024	04.09.2024	WP (C) - 18959/2024	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
75/2024	04.09.2024	ABLAPL-9447/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
76/2024	04.09.2024	ABLAPL-9309/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
77/2024	04.09.2024	CRLMC-3459/2022	B. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-01	CRIMINAL MISC
78/2024	04.09.2024	ABLAPL-	HIMANSHU KUMR	C.O.	COURT	Order Dtd. 2024-09-02	BAIL-1

		9432/2024	BHOL		NO. 10		
80/2024	04.09.2024	ABLAPL- 9459/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
81/2024	04.09.2024	CRLMC- 5343/2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	CRIMINAL MISC
82/2024	04.09.2024	ABLAPL- 9335/2024	L. N. RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
83/2024	04.09.2024	ABLAPL- 6421/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	
84/2024	04.09.2024	CRLMC- 4363/2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	CRIMINAL MISC
85/2024	04.09.2024	ABLAPL- 9323/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
86/2024	04.09.2024	ABLAPL- 8220/2024	B. K. DALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	
87/2024	04.09.2024	ABLAPL- 8318/2024	B. K. DALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-1
88/2024	04.09.2024	ABLAPL- 9311/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
89/2024	04.09.2024	CRLMC- 2769/2018	M.R. BARIK	C.O.	DR (J)	Order Dtd. 2024-10-01	CRIMINAL MISC
90/2024	04.09.2024	BLAPL- 13607/2023	SANJIB KUMAR BHANJADEO	C.O.	DR (J)	Order Dtd. 2024-09-02	BAIL-2
91/2024	04.09.2024	ABLAPL- 9453/2024	J. P. KAR	C.O.	DR (J)	Order Dtd. 2024-09-02	BAIL-1
92/2024	04.09.2024	ABLAPL- 9317/2024	A SAHOO	C.O.	DR (J)	Order Dtd. 2024-09-02	
93/2024	04.09.2024	ABLAPL- 9415/2024	M. R. BARIK	C.O.	DR (J)	Order Dtd. 2024-09-02	
94/2024	04.09.2024	ABLAPL- 9388/2024	J. P. KAR	C.O.	DR (J)	Order Dtd. 2024-09-02	BAIL-1
95/2024	04.09.2024	BLAPL- 14332/2023	SANJIB KUMAR BHANJADEO	C.O.	DR (J)	Order Dtd. 2024-09-02	BAIL-1
96/2024	04.09.2024	ABLAPL- 9330/2024	B BEHERA	C.O.	DR (J)	Order Dtd. 2024-09-02	
97/2024	04.09.2024	CONTC- 2528/2023	D SWAIN	C.O.	DR (J)	Order Dtd. 2024-08-30	CONTEMPT
98/2024	04.09.2024	BLAPL- 10887/2023	G.C. BARIK	C.O.	DR (J)	Order Dtd. 2024-09-02	BAIL-2
99/2024	04.09.2024	ABLAPL- 5835/2024	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	

00/2024	04.09.2024	ABLAPL-9306/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
01/2024	04.09.2024	CRLMC-620/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	CRIMINAL MISC
02/2024	04.09.2024	CONTC-8752/2023	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT
03/2024	04.09.2024	ABLAPL-9445/2024	R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
04/2024	04.09.2024	ABLAPL-9361/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
05/2024	04.09.2024	ABLAPL-9338/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
06/2024	04.09.2024	WP(C)-23012/2018	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	WRIT BRANCH-8
07/2024	04.09.2024	CONTC-8493/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT
08/2024	04.09.2024	ABLAPL-9377/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
09/2024	04.09.2024	CRLMC-5318/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	CRIMINAL MISC
10/2024	04.09.2024	ABLAPL-9314/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
11/2024	04.09.2024	CONTC-3565/2022	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	CONTEMPT
12/2024	04.09.2024	WP(C)-20843/2024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
13/2024	04.09.2024	ABLAPL-7515/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	
14/2024	04.09.2024	ABLAPL-9326/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
15/2024	04.09.2024	CONTC-3191/2021	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	CONTEMPT
16/2024	04.09.2024	ABLAPL-6682/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	BAIL-1
17/2024	04.09.2024	ABLAPL-9328/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	

18/2024	04.09.2024	ABLAPL-7007/2024	U. C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	
19/2024	04.09.2024	CONTC-2110/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
20/2024	04.09.2024	CONTC-2111/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
21/2024	04.09.2024	ABLAPL-9329/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
22/2024	04.09.2024	CRLMC-1368/2024	R.K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-10-07	CRIMINAL MISC
23/2024	04.09.2024	CONTC-2112/2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-08-30	
24/2024	04.09.2024	ABLAPL-9355/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-02	BAIL-1
25/2024	04.09.2024	ABLAPL-9353/2024	H. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-09-02	
26/2024	04.09.2024	CRLMA-493/2023	K.C. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-09-02	BAIL-2
27/2024	04.09.2024	CONTC-2085/2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-08-30	CONTEMPT
28/2024	04.09.2024	ABLAPL-7394/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-1
29/2024	04.09.2024	ABLAPL-8110/2024	B. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	
30/2024	04.09.2024	CONTC-2087/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
31/2024	04.09.2024	CRLA-159/2016	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	CRIMINAL APPEAL
32/2024	04.09.2024	ABLAPL-9341/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
33/2024	04.09.2024	ABLAPL-9313/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
34/2024	04.09.2024	WP (C) - 4489/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	WRIT BRANCH (DIVISION BENCH-3)
35/2024	04.09.2024	CONTC-4182/2024	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-30	CONTEMPT

					OLD		
36/2024	04.09.2024	ABLAPL-9348/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
37/2024	04.09.2024	CONTC-4493/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
38/2024	04.09.2024	CRLA-149/2015	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
39/2024	04.09.2024	ABLAPL-9457/2024	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
40/2024	04.09.2024	ABLAPL-9321/2024	R. R. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
41/2024	04.09.2024	CONTC-5203/2023	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	CONTEMPT
42/2024	04.09.2024	BLAPL-3450/2024	PK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
43/2024	04.09.2024	BLAPL-1963/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
44/2024	04.09.2024	ABLAPL-7469/2024	H. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	
45/2024	04.09.2024	ABLAPL-9324/2024	A. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
46/2024	04.09.2024	CONTC-5927/2021	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT
47/2024	04.09.2024	BLAPL-3242/2024	SR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
48/2024	04.09.2024	ABLAPL-9464/2024	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
49/2024	04.09.2024	CONTC-387/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
50/2024	04.09.2024	ABLAPL-9343/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
51/2024	04.09.2024	BLAPL-3051/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
52/2024	04.09.2024	BLAPL-7631/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	BAIL-1
53/2024	04.09.2024	CONTC-	RANJIT SAMAL	C.O.	COURT	Order Dtd. 2024-08-30	

		2086/2024			NO. 2 OLD		
54/2024	04.09.2024	CONTC- 2075/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
55/2024	04.09.2024	BLAPL- 3073/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
56/2024	04.09.2024	BLAPL- 7964/2024	D. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1
57/2024	04.09.2024	BLAPL- 3059/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
58/2024	04.09.2024	CONTC- 2074/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
59/2024	04.09.2024	BLAPL- 6568/2024	S. K. DWIBEDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-04	
60/2024	04.09.2024	ABLAPL- 9427/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
61/2024	04.09.2024	CONTC- 2073/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
62/2024	04.09.2024	ABLAPL- 9419/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
63/2024	04.09.2024	CONTC- 2072/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT
64/2024	04.09.2024	BLAPL- 7743/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
65/2024	04.09.2024	CONTC- 2071/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
66/2024	04.09.2024	CONTC- 2070/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
67/2024	04.09.2024	CONTC- 2069/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT
68/2024	04.09.2024	WA- 1015/2023	S K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT APPEAL
70/2024	04.09.2024	WP (C) - 19301/2024	S HUSSIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
71/2024	04.09.2024	ABLAPL- 9307/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2

72/2024	04.09.2024	ABLAPL-6137/2024	LAXMI CHARAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	
73/2024	04.09.2024	ABLAPL-9379/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
75/2024	04.09.2024	ABLAPL-9454/2024	S S PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
76/2024	04.09.2024	ABLAPL-9340/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
77/2024	04.09.2024	ABLAPL-9481/2024	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
78/2024	04.09.2024	ABLAPL-9478/2024	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
80/2024	04.09.2024	BLAPL-6535/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
81/2024	04.09.2024	BLAPL-14465/2023	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	BAIL-2
83/2024	04.09.2024	WP (C) - 21215/2024	R.K.DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-09-17	
84/2024	04.09.2024	ABLAPL-9299/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
85/2024	04.09.2024	ABLAPL-9346/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
87/2024	04.09.2024	ABLAPL-9387/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-1
88/2024	04.09.2024	ABLAPL-9375/2024	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
89/2024	04.09.2024	ABLAPL-9381/2024	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-1
90/2024	04.09.2024	ABLAPL-9411/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-2
91/2024	04.09.2024	ABLAPL-9380/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
92/2024	04.09.2024	ABLAPL-6332/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	
93/2024	04.09.2024	ABLAPL-8727/2024	SRINIBAS PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	

94/2024	04.09.2024	JCRLA-46/2017	T.D. RATNA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
01/2024	04.09.2024	RSA-200/2010	S.K. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	SECOND APPEAL
03/2024	04.09.2024	RSA-156/2023	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-23	SECOND APPEAL
05/2024	04.09.2024	WP (C) - 32635/2011	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
07/2024	04.09.2024	RSA-199/2024	T.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-18	SECOND APPEAL
09/2024	04.09.2024	RSA-5/2024	P.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-18	SECOND APPEAL
11/2024	04.09.2024	TRP (C) - 99/2024	B.S. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-09-09	M.J.C.
13/2024	04.09.2024	RSA-33/2019	M.M. PANDA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL
17/2024	04.09.2024	WP (C) - 183/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
18/2024	04.09.2024	WP (C) - 183/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
19/2024	04.09.2024	WP (C) - 183/2024	K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
20/2024	04.09.2024	WP (C) - 212/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-1
21/2024	04.09.2024	WP (C) - 19220/2024	MANASI DAS	C.O.	COURT NO. 12	Order Dtd. 2024-08-27	
22/2024	04.09.2024	WP (C) - 203/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-1
24/2024	04.09.2024	WP (C) - 178/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
25/2024	04.09.2024	WP (C) - 169/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
27/2024	04.09.2024	WP (C) - 171/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
29/2024	04.09.2024	WP (C) - 173/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-8
32/2024	04.09.2024	WP (C) -	B.C. PANDA	C.O.	COURT	Order Dtd. 2024-09-02	WRIT

		204/2024			NO. 12		BRANCH-1
38/2024	04.09.2024	WP (C) - 207/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-1
39/2024	04.09.2024	WP (C) - 208/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-1
41/2024	04.09.2024	WP (C) - 209/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-1
42/2024	04.09.2024	WP (C) - 3059/2024	B.C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	WRIT BRANCH-6
43/2024	04.09.2024	WP (C) - 21530/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
44/2024	04.09.2024	WP (C) - 308/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH-2
45/2024	04.09.2024	WP (C) - 3057/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-6
46/2024	04.09.2024	WP (C) - 20383/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
48/2024	04.09.2024	WP (C) - 3056/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-6
50/2024	04.09.2024	WP (C) - 3055/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-6
51/2024	04.09.2024	WP (C) - 3052/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-6
54/2024	04.09.2024	WP (C) - 200/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-8
56/2024	04.09.2024	WP (C) - 165/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-8
57/2024	04.09.2024	WP (C) - 167/2024	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-8
59/2024	04.09.2024	CMP- 580/2024	R.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-11-13	WRIT BRANCH-3
61/2024	04.09.2024	MATA- 123/2023	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	FIRST APPEAL
62/2024	04.09.2024	CMP- 426/2024	C.R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	WRIT BRANCH-2

64/2024	04.09.2024	MATA-123/2023	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	FIRST APPEAL
65/2024	04.09.2024	CMP-426/2024	S.P. SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	WRIT BRANCH-2
67/2024	04.09.2024	WP (C) - 19181/2024	ABHAYA KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	WRIT BRANCH-4
68/2024	04.09.2024	WP (C) - 21420/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-09-17	
70/2024	04.09.2024	MATA-385/2023	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-09-23	FIRST APPEAL
72/2024	04.09.2024	WP (C) - 19586/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-09-17	
73/2024	04.09.2024	WP (C) - 4459/2018	R.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-09-24	WRIT BRANCH-7
74/2024	04.09.2024	WP (C) - 4459/2018	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-09-24	WRIT BRANCH-7
75/2024	04.09.2024	WP (C) - 21424/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
76/2024	04.09.2024	WP (C) - 10454/2024	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-1
77/2024	04.09.2024	WP (C) - 17029/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-4
78/2024	04.09.2024	WP (C) - 7843/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-4
80/2024	04.09.2024	WP (C) - 13823/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-1)
83/2024	04.09.2024	WP (C) - 21341/2024	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-17	
85/2024	04.09.2024	WP (C) - 21571/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	
86/2024	04.09.2024	WP (C) - 24246/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
88/2024	04.09.2024	WP (C) - 24234/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
90/2024	04.09.2024	WP (C) - 24229/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
93/2024	04.09.2024	WP (C) -	B.K. DAS	C.O.	COURT	Order Dtd. 2024-09-02	WRIT

		24240/2021			NO. 1		BRANCH-5
96/2024	04.09.2024	WP (C) - 24247/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
98/2024	04.09.2024	WP (C) - 24244/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
99/2024	04.09.2024	WP (C) - 24225/2021	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-5
00/2024	04.09.2024	WP (C) - 19139/2024	B. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
01/2024	04.09.2024	WP (C) - 20197/2024	B. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
08/2024	04.09.2024	WP (C) - 20952/2024	H. K. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
09/2024	04.09.2024	WP (C) - 20893/2024	A. K. RANA	C.O.	COURT NO. 1	Order Dtd. 2024-08-31	
10/2024	04.09.2024	LAA- 76/2017	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	FIRST APPEAL
11/2024	04.09.2024	LAA- 78/2017	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	FIRST APPEAL
12/2024	04.09.2024	MATA- 140/2015	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-08-29	FIRST APPEAL
13/2024	04.09.2024	LAA- 115/2013	M.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	FIRST APPEAL
14/2024	04.09.2024	WP (C) - 24768/2011	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT BRANCH-1
15/2024	04.09.2024	WP (C) - 21683/2024	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
16/2024	04.09.2024	WP (C) - 20877/2024	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
18/2024	04.09.2024	WP (C) - 9705/2013	M. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-09-03	WRIT BRANCH-2
19/2024	04.09.2024	BLAPL- 8254/2024	S BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-09-03	BAIL-2
21/2024	04.09.2024	BLAPL- 2362/2024	R R NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-08-29	
23/2024	04.09.2024	ABLAPL- 1401/2024	M R PADHI	C.O.	COURT NO. 16	Order Dtd. 2024-08-29	
24/2024	04.09.2024	WP (C) - 20934/2024	BRAJA KISHORE SINGH	C.O.	COURT NO.	Order Dtd. 2024-09-02	

					16		
25/2024	04.09.2024	WP (C) - 20932/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
26/2024	04.09.2024	WP (C) - 20811/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
27/2024	04.09.2024	WP (C) - 20806/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
28/2024	04.09.2024	WP (C) - 20600/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
29/2024	04.09.2024	WP (C) - 20595/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-02	
30/2024	04.09.2024	CRLA-1309/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-09-11	CRIMINAL APPEAL
31/2024	04.09.2024	WP (C) - 20598/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-02	
32/2024	04.09.2024	WP (C) - 20578/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-02	
33/2024	04.09.2024	CRLA-458/2024	P K JENA	C.O.	COURT NO. 3	Order Dtd. 2024-12-04	CRIMINAL APPEAL
34/2024	04.09.2024	WP (C) - 21126/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-02	
35/2024	04.09.2024	WP (C) - 20547/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-02	
37/2024	04.09.2024	ABLAPL-8181/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-2
39/2024	04.09.2024	RPFAM-237/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
40/2024	04.09.2024	ABLAPL-8795/2024	A DASH	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	BAIL-1
44/2024	04.09.2024	BLAPL-8164/2024	MRUTYUNJAY PAGAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-2
45/2024	04.09.2024	BLAPL-8174/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
46/2024	04.09.2024	BLAPL-8254/2024	DILLIP KUMAR JENA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-2
47/2024	04.09.2024	BLAPL-8157/2024	D. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
48/2024	04.09.2024	BLAPL-	DILLIP KUMAR	C.O.	COURT	Order Dtd. 2024-09-03	

		8190/2024	JENA		NO. 20		
49/2024	04.09.2024	BLAPL- 8162/2024	SESHADEV BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-2
50/2024	04.09.2024	BLAPL- 8161/2024	A. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
51/2024	04.09.2024	BLAPL- 8230/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-1
52/2024	04.09.2024	BLAPL- 8236/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
53/2024	04.09.2024	BLAPL- 8245/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
54/2024	04.09.2024	BLAPL- 8247/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-1
55/2024	04.09.2024	BLAPL- 8258/2024	J. R. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
56/2024	04.09.2024	ABLAPL- 9486/2024	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
57/2024	04.09.2024	ABLAPL- 9470/2024	SUBAS SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
58/2024	04.09.2024	ABLAPL- 9467/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-1
59/2024	04.09.2024	ABLAPL- 9479/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	BAIL-1
60/2024	04.09.2024	ABLAPL- 9423/2024	S. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	
61/2024	04.09.2024	ABLAPL- 9475/2024	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
62/2024	04.09.2024	ABLAPL- 9471/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
63/2024	04.09.2024	ABLAPL- 9474/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
64/2024	04.09.2024	ABLAPL- 9489/2024	T. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
65/2024	04.09.2024	ABLAPL- 9469/2024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	

66/2024	04.09.2024	ABLAPL-9530/2024	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
67/2024	04.09.2024	ABLAPL-9532/2024	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
68/2024	04.09.2024	ABLAPL-9516/2024	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
69/2024	04.09.2024	ABLAPL-9522/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
70/2024	04.09.2024	ABLAPL-9529/2024	B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
71/2024	04.09.2024	ABLAPL-9528/2024	G. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
72/2024	04.09.2024	ABLAPL-9518/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
73/2024	04.09.2024	ABLAPL-9521/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
74/2024	04.09.2024	ABLAPL-9473/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
75/2024	04.09.2024	ABLAPL-9483/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
76/2024	04.09.2024	ABLAPL-9526/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
77/2024	04.09.2024	ABLAPL-9480/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
79/2024	04.09.2024	ABLAPL-9408/2024	RAJENDRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
81/2024	04.09.2024	WP (C) - 20697/2024	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
84/2024	04.09.2024	CRLA-627/2023	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-10-29	CRIMINAL APPEAL
85/2024	04.09.2024	WP (C) - 18728/2024	KIRTAN DANG	C.O.	COURT NO. 7		
86/2024	04.09.2024	WP (C) - 11182/2022	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	WRIT BRANCH (DIVISION BENCH-3)
87/2024	04.09.2024	WP (C) - 11182/2022	P.CH. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	WRIT BRANCH (DIVISION BENCH-3)

88/2024	04.09.2024	WP (C) - 14877/2024	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	WRIT BRANCH-4
89/2024	04.09.2024	CRLREV-533/2010	M.N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-10-01	CRIMINAL REVISION
90/2024	04.09.2024	ABLAPL-9393/2024	J.P.BEHERA	C.O.	COURT NO. 2 OLD		BAIL-2
91/2024	04.09.2024	CRLREV-533/2010	M.N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-10-01	CRIMINAL REVISION
92/2024	04.09.2024	WP (C) - 17651/2024	K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-08-30	WRIT BRANCH-3
93/2024	04.09.2024	WP (C) - 9901/2024	M. NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-4
94/2024	04.09.2024	FAO-18/2023	D. J. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	MISC. APPEAL SEC.
95/2024	04.09.2024	CRLREV-181/2023	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	CRIMINAL REVISION
96/2024	04.09.2024	WP (C) - 9881/2024	S. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	WRIT BRANCH-3
97/2024	04.09.2024	WP (C) - 2144/2024	K.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	WRIT BRANCH-5
98/2024	04.09.2024	WP (C) - 2142/2024	K.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	WRIT BRANCH-5
99/2024	04.09.2024	WP (C) - 10037/2024	S. PATTANAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	WRIT BRANCH-5
00/2024	04.09.2024	WP (C) - 41480/2023	JYOTSNARANI RATH	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	WRIT BRANCH-2
01/2024	04.09.2024	WP (C) - 38708/2023	R. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	WRIT BRANCH-4
02/2024	04.09.2024	WP (C) - 15600/2023	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-12-06	WRIT BRANCH-7
03/2024	04.09.2024	WP (C) - 28194/2023	A. T. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	WRIT BRANCH-6
04/2024	04.09.2024	WP (C) - 13288/2024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-2
05/2024	04.09.2024	WP (C) - 13151/2024	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-1

06/2024	04.09.2024	WP (C) - 17726/2015	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-7
07/2024	04.09.2024	WP (C) - 8142/2024	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-11-21	WRIT BRANCH-8
09/2024	04.09.2024	WP (C) - 17726/2015	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-7
10/2024	04.09.2024	WP (C) - 2152/2024	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-5
12/2024	04.09.2024	WP (C) - 2600/2024	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH-1
13/2024	04.09.2024	WP (C) - 10201/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-7
14/2024	04.09.2024	WP (C) - 13444/2024	A. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-4
15/2024	04.09.2024	WP (C) - 7889/2024	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-4
16/2024	04.09.2024	WP (C) - 7892/2024	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-4
17/2024	04.09.2024	WP (C) - 16945/2024	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-3
18/2024	04.09.2024	WP (C) - 874/2022	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-7
19/2024	04.09.2024	WP (C) - 16242/2024	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-4
20/2024	04.09.2024	FAO- 214/2024	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	MISC. APPEAL SEC.
21/2024	04.09.2024	WP (C) - 7894/2024	K. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-4
23/2024	04.09.2024	ABLAPL- 9396/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
24/2024	04.09.2024	ABLAPL- 9390/2024	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
25/2024	04.09.2024	ABLAPL- 9277/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
26/2024	04.09.2024	WP (C) - 8874/2024	P.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-08-16	WRIT BRANCH-8

27/2024	04.09.2024	WP (C) - 16959/2024	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-18	WRIT BRANCH-3
29/2024	04.09.2024	WP (C) - 13651/2022	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANCH (DIVISIO BENCH-3)
30/2024	04.09.2024	ABLAPL- 9278/2024	S BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-09-02	
31/2024	04.09.2024	ABLAPL- 9280/2024	GYANARANJAN PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-02	
32/2024	04.09.2024	WP (C) - 40435/2023	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISIO BENCH-2)
33/2024	04.09.2024	WP (C) - 21017/2024	G.C.JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-31	
34/2024	04.09.2024	ABLAPL- 9273/2024	GYANARANJAN PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-1
35/2024	04.09.2024	CRLMP- 319/2024	S. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-13	WRIT BRANCH-2
36/2024	04.09.2024	ABLAPL- 9279/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
37/2024	04.09.2024	WP (C) - 4669/2018	M/S.SAMIR KUMAR MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-08-28	WRIT BRANCH-3
38/2024	04.09.2024	ABLAPL- 9276/2024	B DAS	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	
39/2024	04.09.2024	WP (C) - 4672/2018	S. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2024-08-28	WRIT BRANCH-3
40/2024	04.09.2024	WP (C) - 4671/2018	S. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2024-08-28	WRIT BRANCH-3
41/2024	04.09.2024	ABLAPL- 9409/2024	B M ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	BAIL-1
42/2024	04.09.2024	WP (C) - 3621/2018	S. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2024-08-28	WRIT BRANCH-3
43/2024	04.09.2024	ABLAPL- 9399/2024	BHARAT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	
44/2024	04.09.2024	ABLAPL- 9397/2024	BHARAT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	
45/2024	04.09.2024	ABLAPL-	B P TANGA	C.O.	COURT	Order Dtd. 2024-09-02	

		9403/2024			NO. 12		
46/2024	04.09.2024	ABLAPL-9404/2024	MRUTUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
47/2024	04.09.2024	ABLAPL-9271/2024	SUMIT SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
48/2024	04.09.2024	ABLAPL-9275/2024	BIKRAM KESHARI BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
49/2024	04.09.2024	BLAPL-8264/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
50/2024	04.09.2024	BLAPL-8262/2024	A PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
52/2024	04.09.2024	BLAPL-8263/2024	GYANARANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
53/2024	04.09.2024	ABLAPL-9392/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
54/2024	04.09.2024	ABLAPL-9400/2024	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
55/2024	04.09.2024	ABLAPL-9356/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
56/2024	04.09.2024	ABLAPL-9482/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
57/2024	04.09.2024	ABLAPL-9485/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
58/2024	04.09.2024	WP (C) - 19547/2024	MITHUN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	
59/2024	04.09.2024	WP (C) - 19550/2024	MITHUN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	
60/2024	04.09.2024	ABLAPL-9284/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	
61/2024	04.09.2024	ABLAPL-9398/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 12	Order Dtd. 2024-09-02	BAIL-2
62/2024	04.09.2024	ABLAPL-7559/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	
64/2024	04.09.2024	WPC (OA) - 2020/2017	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	OA Branch

65/2024	04.09.2024	ABLAPL-9337/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
66/2024	04.09.2024	WP (C) - 20207/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
67/2024	04.09.2024	WP (C) - 19862/2024	M.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
68/2024	04.09.2024	WP (C) - 21064/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
69/2024	04.09.2024	WP (C) - 20971/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
70/2024	04.09.2024	ABLAPL-9527/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
71/2024	04.09.2024	MACA-970/2019	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	MISC. APPEAL SEC.
72/2024	04.09.2024	MACA-516/2009	N.CH. SINHA	C.O.	COURT NO. 23	Order Dtd. 2023-03-09	MISC. APPEAL SEC.
73/2024	04.09.2024	MACA-970/2019	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	MISC. APPEAL SEC.
75/2024	04.09.2024	BLAPL-6970/2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-30	
76/2024	04.09.2024	ABLAPL-9533/2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	BAIL-2
77/2024	04.09.2024	ABLAPL-9391/2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	BAIL-2
78/2024	04.09.2024	CRLMP-1242/2024	M. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
79/2024	04.09.2024	WP (C) - 19894/2024	ANIL KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
80/2024	04.09.2024	BLAPL-8181/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
81/2024	04.09.2024	ABLAPL-9283/2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
82/2024	04.09.2024	ABLAPL-9305/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
83/2024	04.09.2024	WP (C) - 17165/2024	S.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	

84/2024	04.09.2024	ABLAPL-9327/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
85/2024	04.09.2024	WP (C) - 17435/2024	S.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
86/2024	04.09.2024	ABLAPL-9325/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
87/2024	04.09.2024	WP (C) - 17778/2024	S.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
89/2024	04.09.2024	ABLAPL-9477/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
90/2024	04.09.2024	WP (C) - 20555/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
91/2024	04.09.2024	WP (C) - 21232/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
92/2024	04.09.2024	ABLAPL-9498/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
93/2024	04.09.2024	ABLAPL-9490/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
94/2024	04.09.2024	CRLREV-442/2024	S.DIBYADARSHAN PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
95/2024	04.09.2024	WP (C) - 20430/2024	B. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-21	
96/2024	04.09.2024	ABLAPL-9487/2024	PRATAP SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	BAIL-1
97/2024	04.09.2024	CRLREV-442/2024	SUBHASHREE DIBYADARSHINI PANI	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
98/2024	04.09.2024	ABLAPL-9468/2024	PRATAP SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
00/2024	04.09.2024	WP (C) - 21025/2024	B. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-21	
01/2024	04.09.2024	ABLAPL-9500/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	BAIL-2
02/2024	04.09.2024	WP (C) - 20101/2024	P.C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
03/2024	04.09.2024	WP (C) - 21181/2024	B. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-21	

04/2024	04.09.2024	ABLAPL-9501/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
05/2024	04.09.2024	WP (C) - 7589/2024	AT NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-08-23	WRIT BRANCH-1
06/2024	04.09.2024	WP (C) - 20078/2024	P.C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
07/2024	04.09.2024	WP (C) - 21321/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
08/2024	04.09.2024	BLAPL-6360/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
09/2024	04.09.2024	WP (C) - 20075/2024	P.C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
10/2024	04.09.2024	WP (C) - 21323/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
11/2024	04.09.2024	BLAPL-8253/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
12/2024	04.09.2024	WP (C) - 20071/2024	P.C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
13/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
14/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
15/2024	04.09.2024	WP (C) - 18932/2024	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
16/2024	04.09.2024	ABLAPL-9318/2024	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	
17/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
18/2024	04.09.2024	WP (C) - 21591/2024	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
19/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	
20/2024	04.09.2024	ABLAPL-9401/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
21/2024	04.09.2024	WP (C) - 21554/2024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	

22/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
23/2024	04.09.2024	WP (C) - 21550/2024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
24/2024	04.09.2024	WP (C) - 20859/2024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	
25/2024	04.09.2024	WP (C) - 21523/2024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
26/2024	04.09.2024	ABLAPL- 8784/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	
27/2024	04.09.2024	CRLREV- 448/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-22	
28/2024	04.09.2024	WP (C) - 21510/2024	P.K.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
29/2024	04.09.2024	ABLAPL- 8793/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2
30/2024	04.09.2024	WP (C) - 21509/2024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
31/2024	04.09.2024	CRLREV- 456/2024	N. C. SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-10-22	
32/2024	04.09.2024	ABLAPL- 9451/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
33/2024	04.09.2024	WP (C) - 21102/2024	P.K.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
34/2024	04.09.2024	WP (C) - 21119/2024	K. DANG	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
35/2024	04.09.2024	ABLAPL- 9308/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-1
36/2024	04.09.2024	WP (C) - 20999/2024	B. K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
37/2024	04.09.2024	ABLAPL- 9310/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
38/2024	04.09.2024	ABLAPL- 9312/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	BAIL-2
39/2024	04.09.2024	ABLAPL- 9440/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	

40/2024	04.09.2024	BLAPL-7611/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-09	
41/2024	04.09.2024	ABLAPL-9272/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
42/2024	04.09.2024	ABLAPL-9270/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
43/2024	04.09.2024	ABLAPL-6089/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	
44/2024	04.09.2024	ABLAPL-9320/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
45/2024	04.09.2024	ABLAPL-9281/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
46/2024	04.09.2024	ABLAPL-9286/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1
47/2024	04.09.2024	ABLAPL-9319/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
48/2024	04.09.2024	ABLAPL-6021/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	
49/2024	04.09.2024	CRLREV-371/2024	H. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
50/2024	04.09.2024	CRLREV-450/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
51/2024	04.09.2024	BLAPL-1517/2024	J. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
52/2024	04.09.2024	BLAPL-1698/2024	LOKANATH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
53/2024	04.09.2024	BLAPL-8830/2024	B K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
54/2024	04.09.2024	BLAPL-8054/2024	MK SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	BAIL-2
55/2024	04.09.2024	ABLAPL-9443/2024	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
58/2024	04.09.2024	CRLMC-2320/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	CRIMINAL MISC
59/2024	04.09.2024	CRLMC-2319/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	CRIMINAL MISC

60/2024	04.09.2024	CRLMC-886/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	CRIMINAL MISC
61/2024	04.09.2024	CRLMC-190/2023	ANITA PADNA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	CRIMINAL MISC
62/2024	04.09.2024	CRLMC-5052/2023	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-03	CRIMINAL MISC
63/2024	04.09.2024	CRLMC-2939/2022	M K PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-09-11	CRIMINAL MISC
64/2024	04.09.2024	ABLAPL-8754/2024	KN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
65/2024	04.09.2024	WP (C) - 20577/2024	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
66/2024	04.09.2024	WP (C) - 17930/2024	R. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
67/2024	04.09.2024	ABLAPL-9395/2024	SURYAKANTA DWIBEDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
68/2024	04.09.2024	WP (C) - 21568/2024	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	
69/2024	04.09.2024	WP (C) - 20781/2024	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-12-18	
70/2024	04.09.2024	BLAPL-3489/2024	GK NANDA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	BAIL-2
71/2024	04.09.2024	BLAPL-3456/2024	DK JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
72/2024	04.09.2024	TRP (C) - 257/2024	S. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	
73/2024	04.09.2024	WP (C) - 21822/2024	B. B. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
74/2024	04.09.2024	TRP (C) - 268/2024	M. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	
75/2024	04.09.2024	TRPCRL-68/2024	H. K. BHOL	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
76/2024	04.09.2024	CMP-870/2024	T. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
77/2024	04.09.2024	WP (C) - 17984/2024	B. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-08-31	

78/2024	04.09.2024	BLAPL-7571/2024	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
82/2024	04.09.2024	WP (C) - 810/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-09-03	WRIT BRANCH-7
84/2024	04.09.2024	CONTC-1941/2022	DWARIKA PRASAD MOHANTY	GENERAL		Order Dtd. 2023-11-20	CONTEMPT
89/2024	04.09.2024	CRLMC-2157/2024	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-09-02	
98/2024	04.09.2024	WP (C) - 4459/2018	MANOJ KUMAR RANA	GENERAL		Compromise Petition	WRIT BRANCH-7
04/2024	04.09.2024	ABLAPL-9309/2024	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2024-09-02	
06/2024	04.09.2024	ABLAPL-9429/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-02	
07/2024	04.09.2024	ABLAPL-9524/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-09-03	
69/2024	04.09.2024	WP (C) - 20270/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-10-25	WRIT BRANCH-1
74/2024	04.09.2024	RVWPET-100/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION
79/2024	04.09.2024	RVWPET-101/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION
86/2024	04.09.2024	WP (C) - 1837/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-4
15/2024	04.09.2024	WP (C) - 24502/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-8
49/2024	04.09.2024	WP (C) - 6136/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-3
52/2024	04.09.2024	WP (C) - 24506/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-8
92/2024	04.09.2024	WP (C) - 37737/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-1
02/2024	04.09.2024	WP (C) - 24990/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-4
03/2024	04.09.2024	WP (C) - 21195/2017	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-03-15	WRIT BRANCH (DIVISION BENCH)
04/2024	04.09.2024	WP (C) - 21191/2017	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-03-15	WRIT BRANCH (DIVISION)

							BENCH)
05/2024	04.09.2024	WP (C) - 21190/2017	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-03-15	WRIT BRANCH (DIVISIONAL BENCH)
06/2024	04.09.2024	WP (C) - 21199/2017	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-03-15	WRIT BRANCH (DIVISIONAL BENCH)
07/2024	04.09.2024	WP (C) - 21609/2017	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-03-15	WRIT BRANCH (DIVISIONAL BENCH-1)
17/2024	04.09.2024	ABLAPL-9134/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-08-31	BAIL-1
20/2024	04.09.2024	ABLAPL-1432/2024	RAJAT KUMAR PADHI	GENERAL		Order Dtd. 2024-05-21	
22/2024	04.09.2024	BLAPL-2929/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-08-29	
36/2024	04.09.2024	RFA-55/2014	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2019-09-30	FIRST APPEAL
38/2024	04.09.2024	ABLAPL-8246/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-08-16	BAIL-2
42/2024	04.09.2024	ABLAPL-8266/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-08-16	
80/2024	04.09.2024	WPC (OAC) - 1398/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-18	OA Branch
82/2024	04.09.2024	BLAPL-3073/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-09-03	BAIL-1
08/2024	04.09.2024	ABLAPL-9347/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-09-02	
22/2024	04.09.2024	FAO-698/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-20	MISC. APPEAL SEC.
28/2024	04.09.2024	WP (C) - 15136/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-1
51/2024	04.09.2024	ABLAPL-9510/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-03	
63/2024	04.09.2024	CRLMP-1203/2024	RAJA MUKHERJEE	GENERAL		Petition	
74/2024	04.09.2024	ABLAPL-9444/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-09-02	BAIL-2
88/2024	04.09.2024	CRLMC-2929/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-09-04	
99/2024	04.09.2024	BLAPL-6747/2024	ANITA DASH	GENERAL		Order Dtd. 2024-09-03	
79/2024	04.09.2024	WP (C) - 16108/2010	G ROUT	GENERAL		Order Dtd. 2010-09-28	
82/2024	04.09.2024	CRLMC-3262/2023	B K DAS	GENERAL			CRIMINAL MISC

95/2024	04.09.2024	WP (C) - 519/2021	M R BARIK	GENERAL			WRIT BRANCH-4
96/2024	04.09.2024	MACA- 993/2005	P K PARIDA	GENERAL			MISC. APPEAL SEC.
97/2024	04.09.2024	WP (C) - 13651/2022	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-3)
98/2024	04.09.2024	BLAPL- 1117/2024	A K NAYAK	GENERAL			
99/2024	04.09.2024	BLAPL- 7720/2024	B RATH	GENERAL			
00/2024	04.09.2024	ABLAPL- 18240/2019	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2021-10-30	BAIL-2
02/2024	04.09.2024	WP (C) - 16747/2024	J P KAR	GENERAL			WRIT BRANCH-1
04/2024	04.09.2024	WP (C) - 12965/2023	P K SWAIN	GENERAL			WRIT BRANCH-6
06/2024	04.09.2024	SA- 289/2001	H JENA	GENERAL			SECOND APPEAL
08/2024	04.09.2024	WPC (OA) - 2807/2018	B SAHOO	GENERAL			OA Branch
10/2024	04.09.2024	WP (C) - 16893/2024	D K DAS	GENERAL			WRIT BRANCH-2
12/2024	04.09.2024	ELPET- 3/2014	PK SWAIN	GENERAL			M.J.C.
14/2024	04.09.2024	WP (C) - 4134/2003	B C PANDA	GENERAL		Judgement Dtd. 2019-12-19 Petition, Appeal memo, Annexure,	WRIT BRANCH-4
16/2024	04.09.2024	WPC (OAC) - 1/2013	B C PANDA	GENERAL			OA Branch
23/2024	04.09.2024	BLAPL- 8779/2023	H K BHOL	GENERAL			BAIL-1
26/2024	04.09.2024	MACA- 1367/2016	B B MALLICK	GENERAL		Petition Annexure,	MISC. APPEAL SEC.
28/2024	04.09.2024	RSA- 122/2002	B DAS	GENERAL			SECOND APPEAL
30/2024	04.09.2024	WP (C) - 29701/2011	B DAS	GENERAL			WRIT BRANCH-3
31/2024	04.09.2024	RSA- 118/2002	D NAYAK	GENERAL			
33/2024	04.09.2024	RSA- 118/2002	D NAYAK	GENERAL			

34/2024	04.09.2024	RSA-118/2002	D NAYAK	GENERAL			
35/2024	04.09.2024	OJC-7919/1994	S C SUNDARA	GENERAL		PetitionAnnexure, Counter,	
36/2024	04.09.2024	WP (C) - 8856/2010	ANJAN	GENERAL		Affidavit	WRIT BRANCH (DIVISIO BENCH)
37/2024	04.09.2024	WA-2320/2023	P K MISHRA	GENERAL			WRIT APPEAL
40/2024	04.09.2024	FAO-530/2009	P K MISHRA	GENERAL			MISC. APPEAL SEC.
47/2024	04.09.2024	ABLAPL-9309/2024	G SUNDARA	GENERAL			
53/2024	04.09.2024	WP (C) - 2013/2019	G C JENA	GENERAL			
55/2024	04.09.2024	OJC-12847/1996	S SWAIN	GENERAL		PetitionAnnexure,	
58/2024	04.09.2024	WA-2414/2023	A K SAHOO	GENERAL			WRIT APPEAL
60/2024	04.09.2024	WPC (OA) - 100/2018	R K MAHABHOI	GENERAL			OA Branch
63/2024	04.09.2024	WP (C) - 20270/2012	K C SWAIN	GENERAL			WRIT BRANCH-1
66/2024	04.09.2024	ABLAPL-9058/2017	S C ACHARYA	GENERAL			
69/2024	04.09.2024	WP (C) - 36868/2020	B B ACHARYA	GENERAL			WRIT BRANCH-4
71/2024	04.09.2024	CRLMC-1367/2024	M K MOHANTY	GENERAL			CRIMINAL MISC
79/2024	04.09.2024	WP (C) - 6130/2022	S K MANDAL	GENERAL			WRIT BRANCH-3
81/2024	04.09.2024	WP (C) - 183/2024	K SAHOO	GENERAL		Exhibits	WRIT BRANCH-8
82/2024	04.09.2024	WP (C) - 6290/2018	R C MALICK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8
84/2024	04.09.2024	MACA-121/2021	S K MOHANTY	GENERAL			MISC. APPEAL SEC.
87/2024	04.09.2024	WP (C) - 7423/2024	K C PANDA	GENERAL		Order Dtd. 2024-08-23	WRIT BRANCH-8
89/2024	04.09.2024	RSA-121/2002	B DAS	GENERAL			SECOND APPEAL

91/2024	04.09.2024	WP (C) - 15779/2022	R K MOHAPATRA	GENERAL		PetitionAppealmemo,	WRIT BRANCH (DIVISIO BENCH-3)
94/2024	04.09.2024	WP (C) - 8119/2016	T BAG	GENERAL			
95/2024	04.09.2024	WP (C) - 11562/2009	M NAYAK	GENERAL			
97/2024	04.09.2024	OJC- 5489/1993	TBAG	GENERAL			
41/2024	04.09.2024	CRLMC- 2916/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-09-04	
43/2024	04.09.2024	CRLA- 508/2021	SRINIBASH MOHANTY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL
78/2024	04.09.2024	CRLREV- 872/2006	H.S. PAIKARAY	GENERAL		Order Dtd. 2006-12-01	CRIMINAL REVISION
83/2024	04.09.2024	CRLMC- 3929/2011	NIRANJAN SAHU	GENERAL			
11/2024	04.09.2024	WP (C) - 11068/2013	P K BARIK	GENERAL		Order Dtd. 2021-04- 15Petition,Annexure,	WRIT BRANCH-6
56/2024	04.09.2024	FA- 199/1985	S BEHERA	GENERAL			
57/2024	04.09.2024	WP (C) - 18582/2024	M R SWAIN	GENERAL		Order Dtd. 2024-08-08	

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